POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

COMFORT FINCAP LIMITED ("CFL" OR "TARGET COMPANY")

(Formerly known as Parasnath Textiles Limited)
(Registered Office: 22, Camac Street, Block-'B', Kolkata-700016)

The details subsequent to the completion of the Offer made vide Public Announcement ("PA") dated 27.02.2013, Corrigendum to PA dated 11.06.2013 and Letter of Offer dated 10.06.2013 is being issued by VC Corporate Advisors Private Limited ("Manager to the Offer") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 ("Regulations") and subsequent amendments thereto on behalf of M/s. Luharuka Commotrade Private Limited (herein after referred to as the "Acquirer" or "LCPL") to acquire 21,70,260 fully paid-up Equity Shares of Rs.10/- each, representing 20.00% of the fully paid-up equity and voting share capital at a price of Rs. 22/- per equity share ("Offer Price") payable in cash are as under:

1. Name of the Target Company : **Comfort Fincap Limited** (Formerly Parasnath Textiles Limited)
2. Name and Address of the Acquirer ~~including Person Acting in Concert (PAC)~~ : M/s. Luharuka Commotrade Private Limited having its registered office at A-301, Hetal Arch, Opp. Natraj Market, S.V. Road, Malad (West), Mumbai-400 064
3. Name of Manager to the Offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the Offer : **Bigshare Services Private Limited**
5. Offer details
   a) Date of Opening of the Offer : **Wednesday, 19.06.2013**
   b) Date of Closing of the Offer : **Monday, 08.07.2013**
6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 22/- per share		Rs. 22/- per share	
2.	Share holding of Acquirer ~~& PAC~~ (No. & %) before MOU/PA	36,68,500 (33.81%)		36,68,500 (33.81%)	
3.	Shares acquired by way of MOU or market purchases (No. & %)	Nil		Nil	
4.	Shares acquired in the Open Offer (No. & %)	21,70,260 (20.00%)		Nil (0.00%)	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 4,77,45,720/-		Nil	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil (0.00%)		Nil (0.00%)	
7.	Post Offer Shareholding of Acquirer ~~& PAC~~ (No. & %) (2+3+4+6)	58,38,760 (53.81%)		36,68,500 (33.81%)	
8.	Post Offer Shareholding of Promoter Group including Acquirer ~~& PAC~~ (No. & %)	77,94,260 (71.83%)		56,24,000 (51.83%)	
9.	Pre and Post Offer Shareholding of Public Shareholders (No. & %)	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		52,27,300	30,57,040	52,27,300	52,27,300
		(48.17%)	(28.17%)	(48.17%)	(48.17%)

7. Status of the Escrow Account, whether released or not : The amount lying in Escrow Account is being released to the Acquirer.
8. Payment of interest, if any, to the shareholders along with the details thereof. : Not Applicable
9. Status of Investor Complaints received, if any. : Nil

The Acquirer & its Directors accept full responsibility for the information contained in this Public Announcement and are responsible for the obligations of the Acquirer as laid down in the Regulations.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

Issued by Manager to the Offer on behalf of the Acquirer:
MANAGER TO THE OFFER

VC CORPORATE ADVISORS PRIVATE LIMITED
SEBI Registration No. INM000011096
(**Contact Person:** Ms. Urvi Belani)
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Place: Kolkata

Date: 11.07.2013